

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Tork Fastners (India) Private Limited Date of Commencement of Liquidation: 24-11-2020; List of Stakeholders as on Date: 18-03-2021; Name of IP: Mr. Mukesh Khathuria; Last 5 digit of registration number: 11925

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	2	972422	2	923111				NA
2	Liquidation costs incurred till date				79701				NA
3	Secured financial creditors	2	46183497	2	46086083		97414		<a href="#">Annexure 3</a>
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	11	253374	11	253374				<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	5948954	1	5454205		320200	174549	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7318957	0	0		7318957		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		18	60677204	16	52796474	0	7736571	174549	